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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 60/73(4)/NCLT/AHM/2017**

Coram:

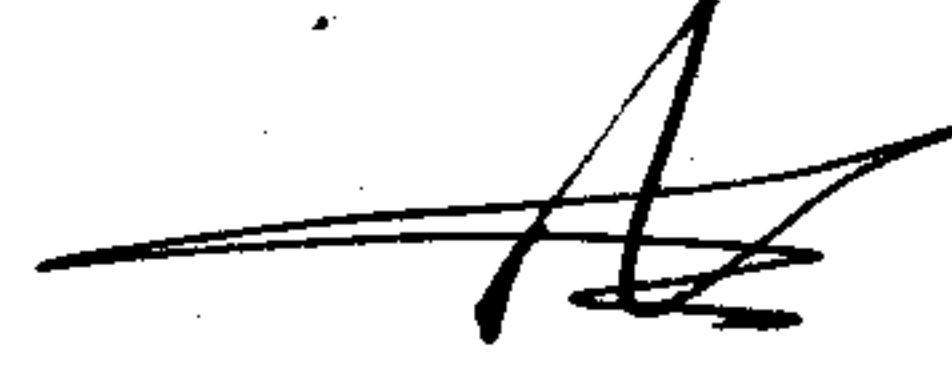
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017**

Name of the Company: Daljeet Singh Sandhu  
V/s.  
Neesa Leisure Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	ASHOK SACHDEVA	A.R.	PETITIONER	
2.				

**ORDER**

Mr. Ashok Sachdeva Authorised Representative present for Petitioner. None present for Respondent.

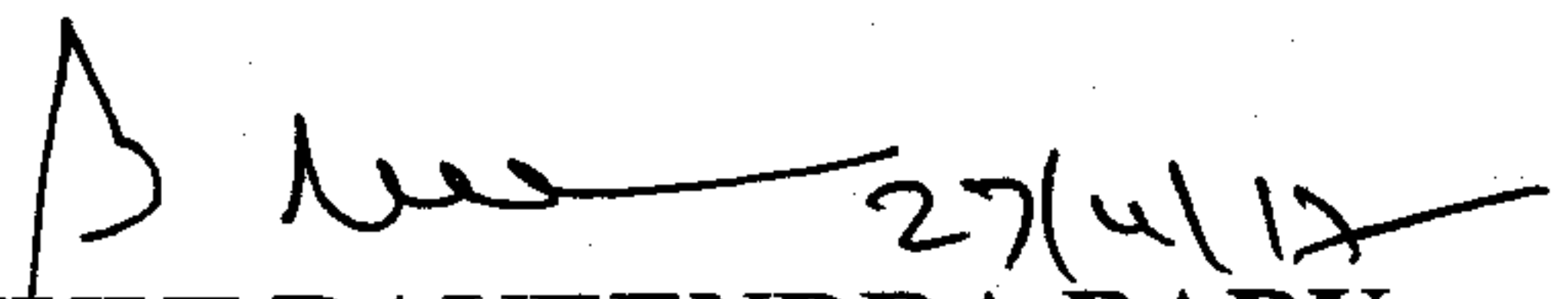
Petitioner filed proof of service on the Respondent.

Heard Learned Authorised Representative for petitioner.

Petition is admitted.

Respondent shall file reply within two weeks.

List the matter on 26.05.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 27<sup>th</sup> day of April, 2017.